(ख) जी हा । वर्ष 1980-81 से विषणन योजनाओं के ग्रारम्भ होने से सैल उसोम राज्य-वार ग्राधार पर पेट्रोलियम उत्पादीं की डीलरशियों/विषणन केन्द्रों के लिये 25 प्रतिशत का ग्रारक्षण बनाये हुये हैं।

(ग) प्रप्रेस-जून, 1989 की अवधि की दौरात मारवाडा-कटनो में "प्रनु-सूचित जनजाति" श्रेणो के एक व्यक्ति को एक एल पो जी वितरण केन्द्र दिया गया है । इसके अतिरिक्त प्रनुसूचित जाति/अनुसूचित जनजाति श्रेणी के व्यक्तियों को 20 खुदरा विश्री केन्द्र (1987-88 तक की खुदरा विश्णन योजना) और 13 एल पी जी वितरण केन्द्र (1988-89 तक की एल पी जी विपणन योजना) हेने की तेल कम्पनियों की योजनाएं हैं।

डीलरशिप/वितरण केन्द्रों को देने से पूर्व उठाये जाने वाले विभिन्न कदसों को टेखते हुये थह कहना तभव नहीं है कि कभ तक ये वास्तव में दे दिये ज येंगे।

हिन्दुस्तान पेट्रोलियम कारपोरेशन लिमिटेड में पदोन्नतियों के नामलों में अनियमिततायें

680. श्रीमती संस्या बहिन : क्या पेट्रोसियम सौर प्राइतिक गैस मंत्री यह बताने की क्रुपा करेंगे कि :

(क) वया यह सभ है कि हिन्दुस्तान पेट्रोलियम कारपोरेशन लिमिटेड से कर्म-प्रारियों तथा प्रधिकारियों विशेषत : मनुसूचित जातियों के कर्मच'रियों तथा ग्राधिक'रियों को पदोन्नति के सामले में प्रतिथमिततायें वरती गई है ;

(ख) क्या यह भी सुच है कि क्रमु-मुचित ज'तियों के इन कर्मचारियों ने जब माने वरिष्ठ अधिकारियों से अनुरोध किया तो उन्हें सुदूर स्थानों पर स्थाना-स्तरित कर दिया गया ; और

(ग) ऐसे कितने मामले विशेषत: दिल्ली स्थित कार्यालयों में हुये मामले, प्रकाश में बाये हैं ? पेट्रोलियम झौर प्राइतिक गैस मंद्रा-लय के राज्य मंद्री (श्री ब्रह्म बस) : (क) जी, नहीं ।

(ख) जो, नहीं ये स्थानान्तरण भारत में स्थित हिन्दुस्तान पेट्रोलियम कारपोरेशन लि. के श्रांचलिक/क्षेत्रीय कार्यालयों के नियंत्रणाधीन भौगोलिक क्षेत्रों में हैं।

(ग) उपर्युक्त (ख) को देखते हुये प्रहन नहीं उठता।

lacrease in the price of gas

681. SHRI CHIMANBHAI MEHTA; Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Gujarat Government has sent any proposal for reduction in the price of the gas sold in Gujarat, ;

(b) how many times the price of gas has been increased during the last thirty years ;-

(c) what was the price of gas ininitip.lly fixed and what were the guidelines for increase in its price; and

(d) what are the international norms for fixing up prices of gas?

THE MINISTER OF STATE OF THE MINISTRY OF PETRQ-LEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) The Government of Gujarat had made certain suggestions regarding the manner in which prices of natural gas should be fixed.

(b) and (c) The pi ices of natural gas were fixed by Government of India for the. .first time in January 1987. The prices have not been increased since then; national practice in fixing the price of ga...

Representations for inclusion of drags in Category-II

682. SHRI MOHD. KHALEE-LUR RAHMAN : Will the Minister OF INDUSTRY be pleased to state :

(a) what are the names of the drugs for whose inclusion in Category-II representations have been received ;

(b) when the representation, in case of each drug was received and whether the case of each drug has been studied by the Kelkar Committee:

(c) what are the findings in respect of each drug and by when the decision for inclusion of each drug in Category-II is likely to be taken; and

(d) what are the reasons for the delay in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIA-MENTARY AFFAIRS AND THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS PETROCHEMICALS AND IN THE MINISTRY OF INDUSTRY (SHRI P. NAMGYAL) : (a) to (d) Information will be collected and laid on the Table of Rajya Sabha.

Prices of imported bulk drugs sold by IDPL

683. . SHRI ASHOK NATH Will the Minister of VERMA INDUSTRY be pleased to refer to the answer to Unstarred Question 1401 given in the Rajya Sabha on the 8th May, 1989 and state:

(a) what are the relevant provisions of various Acts and Orders regarding sale of imported bulk drugs by IDPL; 502 RS-7

(b) whether it is a fact that sales can be made at prices in accordance with CCI&E formula ; and

(c) Whether the prices of imported drugs sold by IDPL were fixed by his Ministry or by the CCI&E?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIA-MENTARY AFFAIRS AND THE MINISTER OF STATE IN THE DEPARTMENT OF CHE-MICALS PETROCHEMI-AND CALS IN THE MINISTRY OF INDUSTRY (SHRI P. NAMGYAL): (a) IDPL was allowed Import for stock and sale as per the provision of EXIM Policy.

(b) and (c) The prices charged by IDPL are as per DPCO/Pooled price.

Price control on ORS

SHRI ASHOK 684. NATH VERMA: Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 1448 given in the Rajya Sabha on the 8th May, 1989 and state :

(a) whether Ministry of Health had recommended the omission of Salt Oral Rehydration (ORS) from the list of Category-I drugs;

(b) whether it is a fact that 80 per cent of the market for this drug is controlled by one producer and the price being charged is 5 times the normal price which was fixed for some companies; and

(c) what are the prices of 10 different brands of ORS at present?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIA-MENTARY AFFAIRS AND THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS PETROCHEMICALS AND IN THE MINISTRY OF INDUSTRY (SHRI P. NAMGYAL) : (a) Oral Rehydration Salt (ORS) has been